



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
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RBI/2019-20/124

FIDD.CO.LBS.BC.No.16/02.01.001/2019-20

December 26, 2019

The Chairmen / Managing Directors/ Chief Executive Officers
All SLBC/ UTLBC Convenor Banks

Madam / Dear Sir,

Formation of new Union Territory of Jammu and Kashmir and Union Territory of Ladakh - Assignment of UTLBC Convenorship

As per the Gazette of India Notifications No. 34 of 2019 on 'The Jammu and Kashmir Reorganization Act, 2019' and S.O. 2889(E) dated August 9, 2019, the erstwhile State of Jammu and Kashmir has been reorganized into Union Territory of Jammu and Kashmir and Union Territory of Ladakh with effect from October 31, 2019.

2. In view of the above, it has been decided to assign the UTLBC Convenorship of the Union Territory of Jammu and Kashmir to Jammu & Kashmir Bank Ltd. and the Union Territory of Ladakh to State Bank of India.

3. There is no change in the SLBC/ UTLBC Convenorship of other States and Union Territories.

Yours faithfully,

(Gautam Prasad Borah)
Chief General Manager-in-Charge

वित्तीय समावेशन और विकास विभाग, केन्द्रीय कार्यालय, 10 वी मंजिल, केन्द्रीय कार्यालय भवन, शहीद भगतसिंह मार्ग, पोस्ट बॉक्स सं. 10014, मुंबई -400001

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हिंदी आसान है, इसका प्रयोग बढ़ाइए।

"चेतावनी : मेल रिज़र्व बैंक द्वारा-डाक, एसएमएस या फोन कॉल के जरिए किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का न्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।"

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